



2026:AHC-LKO:13939-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 7326 of 2020

Uma Shanker

.....Petitioner(s)

Versus

State Of U.P.Through Prin.Secy.Energy Lucknow And Ors.

.....Respondent(s)

Counsel for Petitioner(s)	:	Arvind Kumar Tripathi, Jagat Pal Singh
Counsel for Respondent(s)	:	C.S.C., Vashudeo Mishra

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE MANISH KUMAR, J.**

Let the petitioner implead the Engineer in Chief, Irrigation and Water Resources, U.P, Lucknow as opposite party no. 6 in the array of opposite parties in the memo of the petition during the course of the day.

This petition was filed way back in the year 2020 being aggrieved by non maintenance/repairing of certain tubewells operating in District Sitapur.

None appears to press the present public interest litigation.

If the cause still survives, let the petitioner approach the Engineer in Chief, Irrigation and Water Resources, U.P, Lucknow pointing out the specific instances of non maintenance/non repair of many tubewells, whereupon he shall get the enquiry conducted and shall do the needful for ensuring proper functioning of such tubewells at the earliest.

If nothing happens within three months, it shall be open for the petitioner to approach this Court again.

In view of above, the petition stands disposed of.

February 20, 2026
Nitesh

(Manish Kumar,J.) (Rajan Roy,J.)